

Central Administrative Tribunal

Ernakulam Bench

Dated Thursday the 21st December 1989

- Present:

Hon'ble Shri S.P. Mukerji, Vice Chairman

ORIGINAL APPLICATION 287/89

C. Sreenivasan

..the applicant

v.

The Union of India represented
by the Secretary, Ministry of
Human Resources Development,
Department of Women and Child
Development, Government of India,
Shastri Bhavan, New Delhi

..1st respondent

The Chairman,
Central Social Welfare Board,
Jeevan Deep, Sansad Marg,
New Delhi

..2nd respondent

The applicant appeared in person

Mr. P.V. Madhavan Nambiar: for the respondents
SCGSC

O R D E R

Heard the applicant in person and the
learned

counsel for the respondents. The applicant states
that he has since been posted to Kerala and accordingly
he got the relief which he had claimed in the application.

2. Accordingly, the Original Application is
dismissed as infructuous without costs.

S.P.M.
(S.P. Mukerji)
Vice Chairman
21.12.89

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